

these flights. This has been due to several factors including bad weather and consequential factors.

दिल्ली के कॉलेजों में प्रवेश

1308. श्री सुरज प्रसाद : क्या शिक्षा तथा युवा-सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली विश्वविद्यालय उन विद्यार्थियों को, जिन्होंने विभिन्न विश्वविद्यालयों से इन्टर पाठ्यक्रम की पहले वर्ष की परीक्षा पास कर ली है, तीन साल के डिग्री पाठ्यक्रम में प्राइवेट अथवा नियमित विद्यार्थी के रूप में सम्मिलित होने की आज्ञा देने का विचार रखता है; और

(ख) यदि नहीं तो उसके क्या कारण हैं ?

†[ADMISSION IN DELHI COLLEGES

1308. SHRI SURAJ PRASAD : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Delhi University propose to allow those students who have passed the 1st year class of the Intermediate Course of the various universities to join the three year degree course as private or regular students ; and

(b) if not, the reasons therefor?]

शिक्षा तथा युवा सेवा मंत्री (प्रो० बी० के० आर० बी० राव) : (क) और (ख) इन्टरमीडिएट पाठ्यक्रम की प्रथम वर्ष की परीक्षा को साधारणतया एक श्रेणी की परीक्षा होने के नाते विश्वविद्यालय द्वारा कला, विज्ञान और वाणिज्य के तीन वर्षीय डिग्री पाठ्यक्रमों के प्रथम वर्ष में दाखिले के लिये कम से कम अपेक्षित केन्द्रीय माध्यमिक शिक्षा बोर्ड दिल्ली की उच्च माध्यमिक परीक्षा (अथवा उसके समकक्ष किसी परीक्षा) के बराबर नहीं माना गया है। तथापि एक उम्मीदवार जिसने इन्टर पाठ्यक्रम का प्रथम वर्ष समाप्त कर लिया है और अपने अभिभावक अथवा माता पिता के दिल्ली स्थानांतरित हो जाने के आधार पर अथवा दूसरे सही स्थानांतरण

आधारों पर दिल्ली विश्वविद्यालय में स्थानांतरण करना चाहता है, तो यदि वह विश्वविद्यालय द्वारा प्रवेश परीक्षा, जो प्रत्येक वर्ष के जून माह में होती है, पास कर लेने पर वह विश्वविद्यालय में प्रवेश पाने योग्य हो जाता है। एक उम्मीदवार जिसने बम्बई विश्वविद्यालय इन्टरमिडिएट पाठ्यक्रम का प्रथम वर्ष पूरा कर लिया है दिल्ली विश्वविद्यालय की प्रवेश परीक्षा के बिना विश्वविद्यालय में प्रवेश पाने योग्य है। दिल्ली विश्वविद्यालय के पास दाखिले की इन आवश्यकताओं को संशोधित करने का कोई प्रस्ताव नहीं है।

‡[THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) and (b) The first year examination of the Intermediate course, being normally a class examination, is not recognised by the University as equivalent to the higher secondary examination of the Central Board of Secondary Education, Delhi (or an equivalent examination thereto) which is the minimum requirement for admission to the first year class of the three-year degree course in Arts, Science and Commerce. However, a candidate who has completed the 1st year of an Intermediate course and wishes to migrate to Delhi University on the ground that his parent or guardian has migrated to Delhi or on other genuine grounds requiring migration is eligible for admission to the University if he passes the admission examination held by the University in the month of June every year. Further, a candidate, who has completed the 1st year Intermediate course of Bombay University is eligible for admission to the University without taking the admission examination of Delhi University. The University has no proposal to revise these requirements of admission.]

INFLUX OF EAST PAKISTANI MUSLIMS INTO ASSAM

1309. SHRI K. L. N. PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that infiltration of Muslims from Pakistan into the translation.

strategic State of Assam is continuing on a large scale despite the stern measures adopted by Government to prevent it;

(b) whether it is also a fact that nearly 15,000 Muslims have crossed into India so far; and

(c) if so, what steps are being taken in this regard?

THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRIMATI INDIRA GANDHI) : (a)

No, Sir.

(b) and, (c) According to the estimates of the State Government, the number of Pakistani infiltrants who entered Assam after partition till 1969 is about 3 lakhs. The establishment of the B.S.F., the stepping up of the frequency of patrolling along the border, the establishment of a network of watch posts covering not only the border areas but also areas affected by such infiltration inside the State so as to maintain constant vigilance, issue of quit notices to illegal infiltrants and setting up of tribunals for dealing with cases of infiltration are among the measures taken to detect, deport and prevent unauthorised immigration of Pakistani nationals into Assam. As a result of these measures, a substantial number of such persons either left on their own or were deported. As a result of constant vigilance, infiltration of Pakistani Muslims into Assam has been substantially controlled.

1310. [Transferred to the 21th August, 1970.]

A.I.R. UNIVERSITY

1311. SHRI K. L. N. PRASAD: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether there is any proposal under Government's consideration for starting a University under the aegis of the All India Radio;

(b) if so, how far the establishment of such a University will reduce the pressure on the existing institutions of higher studies and also assist the regular students in the matter of supplementing their studies;

(c) what are the main features of the proposed University; and

(d) what is the total expenditure involved in the proposal?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) to (d) The question of taking steps to institute an open University was discussed on the 27th April, 1970 in the meeting of the Central Committee constituted by the Government of India for the International Education Year. The proposal will be further examined at the Seminar on Mass Media in Education which is proposed to be held this year as part of the programme of International Education Year. The feasibility of the project and its details are under examination at present.

शिक्षा तथा युवा-सेवा मंत्रालय में लगे हुए हिन्दी अनुवादक

1312. श्री गणेशीलाल चौधरी : क्या शिक्षा तथा युवा-सेवा मंत्री दिनांक 11 अगस्त, 1970 को राज्य सभा में अतारांकित प्रश्न संख्या 321 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के पांचों सेलों तथा हिन्दी अनुवाद एकक में इस समय कुल कितने हिन्दी अनुवादक कार्य कर रहे हैं तथा वे किस किस तारीख को और किस तरीके से उनकी नियुक्तियां हुईं; और

(ख) इन हिन्दी अनुवादकों की नियुक्ति के फलस्वरूप कितने अनुवादकों के प्रत्याबून किया गया तथा किस आधार पर किया गया ?

HINDI TRANSLATORS WORKING IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES

1312. SHRI GANESHI LAL CHAUDHARI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to refer to the answer to Unstarred Question No. 321 given in the Rajya Sabha on the 11th August, 1970, and state:

(a) the total number of Hindi translators who are at present working in

†[] English translation.